

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 2751
TO BE ANSWERED ON 17TH MARCH, 2026

ALLOCATION AND SALE OF RICE AND BROKEN RICE BY FCI

2751 DR. JOHN BRITTAS:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a): the quantity of rice and broken rice allocated or sold by the Food Corporation of India (FCI) in open market as well as for ethanol production for biofuel during the last five years, year-wise;
- (b): the average annual price per kilogram for such sales to States, open market and for ethanol production, category-wise;
- (c): the total revenue generated from these sales during last five years, category-wise; and
- (d): the details of States that have requested permission to utilise surplus/unutilised portion of allocated rice or to increase the tide over allocation of foodgrains during the last five years?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The year-wise details of the quantity of rice and broken rice sold by Food Corporation of India (FCI) in open market as well as for ethanol production for biofuel during the last five years, under OMSS (D) is at **Annexure-I**.

(b): The details of the average annual price per kilogram for such sales to States, open market and for ethanol production, category-wise is at **Annexure-II**.

(c): The details of the total revenue generated from these sales during last five years, category-wise is at **Annexure-III**.

(d): As and when requests are received from States/UTs for revision of foodgrains allocation under the National Food Security Act and Tide -Over Category on account of addition/deletion of new beneficiaries, within the ceiling of beneficiaries determined for that State/UT, the same are examined and revised allocation orders are issued as per the extant policy.

ANNEXURE REFERRED TO IN REPLY TO (a) OF THE UNSTARRED QUESTION NO. 2751 FOR ANSWER ON 17.03.2026 IN THE RAJYA SABHA.

Details of the quantity of rice and broken rice sold by the Food Corporation of India (FCI) in open market as well as for ethanol production for biofuel during the last five years, year-wise under OMSS (D):

Fig. in LMT

Category	2025-26 (till 11.03.2026)	2024-25	2023-24	2022-23	2021-22	2020-21
E-auction	14.37	19.63	1.91	0.82	0.014	0.41
State Govt.	37.56	11.28	0.96	1.83	10.08	24.59
Ethanol	48.00	2.52	8.96	15.15	1.69	0.08
Broken Rice	2.39	0	0	0	0	0
Total	102.32	33.43	11.83	17.8	11.78	25.08

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO (b) OF THE UNSTARRED QUESTION NO. 2751 FOR ANSWER ON 17.03.2026 IN THE RAJYA SABHA.**

Details of average annual price per kilogram for such sales to States, open market and for ethanol production, category-wise:

Price in Rs /Kg

Category	2025-26	2024-25	2023-24	2022-23	2021-22	2020-21
E-auction	28.90	28.00	31.00	22.50	22.00	22.50
State Govt.	23.20	22.50	34.00	20.00	20.00	20.00
Ethanol	23.20	22.50	20.00	20.00	20.00	20.00
Broken Rice	23.20	-	-	-	-	-

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO (c) OF THE UNSTARRED QUESTION NO. 2751 FOR ANSWER ON 17.03.2026 IN THE RAJYA SABHA.**

Details of total revenue generated from these sales during last five years, category-wise:

Rs. in crores

Category	2025-26	2024-25	2023-24	2022-23	2021-22	2020-21
E-auction	3983.36	5764.76	536.99	47.25	6.6	94.02
State Govt.	8713.92	2538	326.40	366.00	2016.00	4918.00
Ethanol	11136.00	567.00	1792.00	3030.00	338.00	16.00
Broken Rice	554.48	-	-	-	-	-
Total	24,387.76	8,869.76	2655.39	3,443.25	2,360.6	5,028.02